

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 28542/2018

(Arising out of impugned final judgment and order dated 31-08-2017 in WA No. 3334/2009 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DR. RAMJI PANDEY

Respondent(s)

(IA No. 146354/2018 - CONDONATION OF DELAY IN FILING, IA No. 124700/2021 - EXEMPTION FROM FILING O.T., IA No. 124698/2021 - INTERVENTION APPLICATION & IA No. 5246/2022 - STAY APPLICATION)

Date : 23-09-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Ms. Garima Prashad, Sr.Adv.
Mr. Vishnu Shankar Jain, AOR

For Respondent(s) Mr. Vikas Tiwary Adv.
Mr. N K. Pandey, adv.
Mr. Kumar Deepraj, Adv.
M. Srivastava, Adv
Mr. Raju Sonkar, Adv
Mr. Raja Ram Tripathi, Adv.
Mr. Dharmendra Kumar Sinha, AOR

Mr. Vijay Kumar, Adv.
Mr. Rajiv kumar, AOR
Mr Sanjeev Gupta, Adv
Mr. B D Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter in the week commencing from 31.10.2022 (NMD).

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR